

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 12/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: M/s. Shadaab Ahmed Shabbir Pvt. Ltd.
V/s.
M/s. Mercury Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Tal Adhyarupa	for Respondent no 2 & 3.	
2.	Mr. Kunal Dwarkadas		
3.	Mr. Amit Kalki I/b. Little & Co.		

Order

CP No. 10 to 13/397-398/CLB/MB/MAH/2015

On the application filed by the Petitioner seeking liberty to file additional affidavit, since the Respondent side has raised objection for such liberty, the Respondents' side are at liberty to file reply within one week hereof.

List this matter for hearing on 06.10.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)